

**GOVERNMENT OF INDIA
ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

STARRED QUESTION NO:404
ANSWERED ON:18.12.2002
REGULATORY COMMISSION
RAMSHETH THAKUR;T.M. SELVAGANAPATHI

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether there is any proposal to enact a separate legislation to create a dedicated fund for the development of highways so that the outflow of funds therefrom be kept outside the purview of Parliament and Public Investment Boards;
- (b) if so, the details thereof; and
- (c) the reaction of the Government to the ASSOCHAM's proposal to set up a Regulatory Commission for roads on the lines of the regulatory bodies set up for Telecom and power sectors?

Answer

THE MINISTER OF STATE OF THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS [MAJOR GENERAL (RETD KHANDUR)]

- (a) to (c) A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (c) OF THE LOK SABHA STARRED QUESTION NO. 404 ANSWERED ON 18.12.2002 ASKED BY SHRI T.M.SELVAGANAPATHI AND SHRI RAMSHETH THAKUR REGARDING REGULATORY COMMISSION.

- (a) No, Sir.
- (b) Does not arise.
- (c) No such proposal has been received.